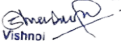


NAME OF CORPORATE DEBTOR : M/S SRS REAL INFRASTRUCTURE LIMITED (CONFINED TO SRS RESIDENCY PROJECT, VILLAGE BHOOD, RAIPUR RANI, PANCHKULA DISTRICT, HARYANA)
DATE OF COMMENCEMENT OF CIRP :16TH AUGUST 2022
LIST OF CREDITORS AS ON : 26TH SEPTEMBER, 2026

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANT EE	WHETHER RELATED PARTY?	% OF VOTING SHARE IN COC					
1	Canara Bank	26.08.2022	1,14,17,24,581	-	Secured	-	-	No	0.00%	1,14,17,24,581	-	-	-	Stalwart Resolution Professional LLP is appointed as the Resolution Professional of SRS Real Infrastructure Limited vide order dated 17.09.2026, with the CIRP confined to the SRS Residency Project situated at Village Bhood, Raipur Rani, Panchkula District, Haryana.
2	Indian Overseas Bank	17.09.2022	79,03,79,996	-	Secured	-	-	No	0.00%	79,03,79,996	NA	-	-	
3	Bank of India	17.09.2022	1,35,29,77,660	-	Secured	-	-	No	0.00%	1,35,29,77,660	NA	-	-	
4	State Bank of India	30.08.2022 revised on 16.03.2026	5,98,47,654	-	Secured	-	-	No	0.00%	5,98,47,654	NA	-	-	
5	Punjab National Bank	29.09.2022	1,05,22,45,422	-	Secured	-	-	No	0.00%	1,05,22,45,422	NA	-	-	The Erstwhile Resolution Professional has provided the list of claims along with very limited documents/records relating to the respective claims.
6	Union Bank of India (Corporate Guarantee)	05.04.2023	27,82,15,535	-	Secured	-	-	No	0.00%	27,82,15,535	NA	-	-	
7	Central Bank of India (Corporate Guarantee)	22.04.2023	47,53,43,362	-	Secured	-	-	No	0.00%	47,53,43,362	NA	-	-	The complete records and information pertaining to the CIRP have not yet been received. Accordingly, the claim received from the creditors has been put under contingent claims, subject to further verification, reconciliation and determination by the Resolution Professional upon receipt and examination of complete records and supporting documents.
8	Central Bank of India	22.04.2023	32,50,55,757	-	Secured	-	-	No	0.00%	32,50,55,757	NA	-	-	
	Total		5,47,57,89,967	-	-	-	-	-	0.00%	5,47,57,89,967	-	-	-	

FOR STALWART RESOLUTION PROFESSIONAL LLP
RESOLUTION PROFESSIONAL
SRS REAL INFRASTRUCTURE LIMITED (CONFINED TO SRS RESIDENCY PROJECT)
Stalwart Resolution Professional LLP

Shrawan Kumar Vishnoi
Managing Partner
THROUGH - DR (ADV) CS SHRAVAN KUMAR VISHNOI, MANAGING PARTNER
PLACE: LUCKNOW

Adv Mukul Bansal